

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO.2791

ANSWERED ON 08.08.2024

FUNCTIONAL DAMS IN MAHARASHTRA

2791. SHRI SANJAY DINA PATIL
SMT. SUPRIYA SULE
SHRI AASHTIKAR PATIL NAGESH BAPURAO
SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH
PROF. VARSHA EKNATH GAIKWAD
SHRI BAJRANG MANOHAR SONWANE
SHRI NILESH DNYANDEV LANKE
SHRI BHASKAR MURLIDHAR BHAGARE
DR. AMOL RAMSING KOLHE
SHRI AMAR SHARADRAO KALE

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the total number of functional dams in the State of Maharashtra at present;
- (b) whether the Government has taken any steps to evolve a viable mechanism to assess the lives and operations of the dams and if so, the details thereof and if not, the reasons therefor;
- (c) the current status of dam infrastructure in Maharashtra aimed at water storage and drought mitigation;
- (d) whether the Government proposes to construct new dams for water storage in Maharashtra considering drought condition and if so, the details of timelines and locations identified for these projects; and
- (e) the other steps taken by the Government to construct dams in Maharashtra in a time bound manner?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) As per the National Register of Large (Specified) Dams 2023, compiled by the National Dam Safety Authority based on the data provided by the State of Maharashtra, there are 2333 completed and functional large dams in Maharashtra.

(b) The life of a dam is normally till such time it performs its intended functions without creating any risk towards its structural safety and threat to the life and property.

To address the dam safety issues holistically, Union Government enacted the Dam Safety Act 2021. Provisions of the Act came into effect from 30th December 2021. The Act aims to provide for proper surveillance, inspection, operation & maintenance of the specified dam for prevention of dam failure related

disasters and to provide for institutional mechanisms to ensure their safe functioning. As per provisions of the Dam Safety Act 2021, dam owners are carrying out the pre monsoon and post monsoon inspection of their dams every year for assessing their health conditions and ensuring safe and efficient operation of dams.

(c) As informed by the Water Resources Department (WRD), Govt. of Maharashtra, there are 241 dam projects with the WRD, which are at different stages of construction. Design storage of these projects is 48,421 million cubic metre, out of which about 43,478 million cubic metre storage is created.

(d) WRD, Maharashtra has informed that the west flowing rivers (Konkan) and Wainganga sub basin of Godavari River are having surplus water. Hence, Govt. of Maharashtra has planned to divert water from west flowing river to Tapi and Godavari river having drought prone areas through intra State river links.

(e) Government of India has approved a scheme of National Project for implementation during XI Plan with a view to expedite completion of identified National Projects for the benefit of the people. National projects are provided financial assistance for cost of irrigation and drinking water component in the form of Central Grant. Government of India has declared 16 projects as National Projects. Out of 16 National Projects, 1 Project is from Maharashtra.

Moreover, WRD, Maharashtra has informed that out of 241 ongoing irrigation projects in Maharashtra, 28 projects are funded under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), 91 projects are funded under Special Package Scheme while remaining are funded through State budget.
